

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION

LOK SABHA
UNSTARRED QUESTION No. 2406
TO BE ANSWERED ON 31.07.2017

Vacant Posts

2406. SHRI INNOCENT:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that the posts lying vacant for years in various higher educational institutions in the country have not been filled so far and if so, the reasons therefor;
- (b) the details of the said vacant posts filled during last three years and the current year; and
- (c) the time by when all posts are likely to be filled?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(Dr. MAHENDRA NATH PANDEY)

(a) to (c): Filling up of vacant posts in higher educational institutions is a continuous and ongoing process. Universities are Autonomous Bodies established under either a Central Act, a Provincial Act or a State Act and the onus of filling up of vacant teaching posts lies with them. As per the data available with the University Grants Commission (UGC), 5,997 teaching posts out of the total teaching posts of 17,106 in various UGC funded Central Universities are lying vacant as on 01.04.2017. To ensure regular filling up of vacant posts in the Universities, the following steps have been taken:

- The UGC has issued Regulations on Minimum Qualifications for Appointment of teachers and Other Academic Staff in Universities and Colleges and Measures for the Maintenance of Standards in Higher Education, 2010. Para 12.2 of the Regulations mandates that all the sanctioned / approved posts in the University system shall be filled up on an urgent basis.
- In order to meet the situation arising out of shortage of teachers in Universities and other teaching institutions and the consequent vacant positions therein, the age of superannuation for teachers in Central Educational Institutions has already been enhanced to sixty five years.

- The Central Universities are permitted to recruit Ad-hoc/Guest Faculty/Reemployed/ Contract Faculty against vacant positions, from time to time, depending upon their operational requirements to the extent of 10% as per UGC regulations.
- 5 Visitor's nominees have been provided to all Central Universities for Selection Committees of teachers in order to expedite the recruitment process.
- Teachers can also be re-employed on contract appointment beyond the age of sixty five years upto the age of seventy years, subject to availability of vacant positions and fitness.
- UGC has requested all Vice Chancellors of Central Universities, State Universities and Deemed to be Universities to make a serious effort to ensure that all vacant positions are filled by the University at the earliest. Filling up of teaching positions has also been discussed in the Conference of Vice-Chancellors of the Central Universities held on 4th -5th February, 2015, Visitor's Conferences on 4th -6th November, 2015 and 16th -18th November, 2016 which were chaired by the Hon'ble President.
- UGC has also framed the guidelines for empanelment of Adjunct Faculty in Universities and Colleges. These guidelines enable higher educational institutions to access the eminent teachers and researchers who have completed their formal association with the University/College, to participate in teaching, to collaborate and to stimulate research activities for quality research at M. Phil and Ph.D. levels; and to play mentoring and inspirational role.
- Further, UGC has already initiated a scheme called Operation Faculty Recharge for augmenting the research and teaching resources of Universities to tackle the shortage of faculty in University system.
